

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF EGITA NETWORK AND MEDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Egita Network and Media Private Limited
2.	Date of incorporation of corporate debtor	16 th August, 2004
3.	Authority under which corporate debtor is incorporated / registered	RoC- Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74300KA2004PTC034501
5.	Address of the registered office and principal office (if any) of corporate debtor	129/18, 4 th Floor, 1 st Main Road, OPP. Ayyappa Temple, Wilson Garden, Bangalore, Karnataka, India, PIN-560027 Email Id: ganapathi.joshy@niteshgroup.com
6.	Insolvency commencement date in respect of corporate debtor	17 th October, 2024
7.	Estimated date of closure of insolvency resolution process	15 th April, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sushanta Kumar Choudhury No: IBBI/IPA-003/IP-N00292/ 2020-2021/13238
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64, Hem Chandra Naskar Road, Belegghata, Kolkata-700010, Email Id: sk.choudhury123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64, Hem Chandra Naskar Road, Belegghata, Kolkata-700010; E-mail ID: cirp.egita@gmail.com
11.	Last date for submission of claims	31 st October, 2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at http://ibbi.gov.in/downloadform.html and (ii) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **Egita Network & Media Private Limited on 17th October, 2024.**

The creditors of **Egita Network & Media Private Limited**, are hereby called upon to submit their claims with proof on or before **31st October, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.10.2024
Place: Kolkata

Sushanta Kumar Choudhury
Insolvency Professional

IBBI/IPA-003/IP-N00292/2020-2021/13238
Regd. No. **IBBI/IPA-003/IP-N00292/2020-2021/13238**

AFA: AA3/13238/02/171024/300968 valid upto 17.10.2024


Sushanta Kumar Choudhury
Interim Resolution Professional

Egita Network & Media Private Limited